

Annexure – 4

Name of the corporate debtor: Krishna Oils & Proteins Private Limited; **Date of commencement of CIRP:** 13.03.2020.; **List of creditors as on:** 19.02.2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share					
1	Krishna Soya Products Pvt.Ltd.	002	15.07.2020	22415014	0	Unsecured	00	No	-	00	00	22415014	00	<i>Claim received from the claimant M/s Krishna Soya Products Pvt. Ltd. in Form C has not been admitted in the absence of documents substantiating the amount claimed.</i>